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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice 61 / 2015-2020

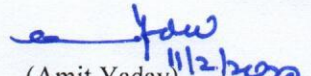
Dated the 11th February, 2020

Subject: Amendments in the Appendix 3B, Table 2 of the Merchandise Exports from India Scheme (MEIS)

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following amendments in the Appendix 3B, Table 2 of MEIS notified vide Public Notice 61/2015-20 dated 07.03.2017 and as amended from time to time.

Existing (exports made upto 31.12.2019)		Amended for exports made with effect from 01.01.2020		
MEIS Sl. No.	ITCHS 2017	ITCHS 2017 Description	ITC HS 2017	ITC HS 2017 Description
6794	85171210	Push Button Type	85171219	Mobile phones, push button type
6795	85171290	Other	85171211	Mobile phones, other than push button type

Effect of this Public Notice: The MEIS Schedule, Appendix 3B - Table 2, has been changed to align/harmonize it with the HS Codes as notified vide Notification no. 38 dated 01.01.2020 and to implement the Notification no. 43 dated 29.01.2020.


(Amit Yadav)

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